

Form-1									
List of cases e-filed during the month of January, 2024									
Sr No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile number	Advocate E-mail Id	Date of Registraton	Date of e filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	High Court of Bombay at Goa	North Goa	-	-	-	-	-	-	-
2	Court of the District Judge-1 & Addl. Sess. Judge, Panaji	North Goa	-	-	-	-	-	-	-
3	Court of the District Judge-1 & Addl. Sessions Judge Court, Mapusa	North Goa	-	-	-	-	-	-	-
4	The Senior Civil Judge, & CJM 'A' Court, Panaji	North Goa	-	-	-	-	-	-	-
5	The Senior Civil Judge, & JMFC 'B' Court, Panaji	North Goa	-	-	-	-	-	-	-
6	The Senior Civil Judge, & JMFC 'A' Court, Mapusa	North Goa	-	-	-	-	-	-	-
7	The Senior Civil Judge, & JMFC 'B' Court, Mapusa	North Goa	-	-	-	-	-	-	-
8	The Senior Civil Judge, & JMFC 'A' Court, Bicholim	North Goa	-	-	-	-	-	-	-
9	The Senior Civil Judge, & JMFC 'A' Court, Ponda	North Goa	-	-	-	-	-	-	-
10	Court of the District Judge-1 & Addl. Sess. Judge, Margao	South Goa	-	-	-	-	-	-	-
11	Court of the District Judge-2 & Addl. Sessions Judge Court, Margao	South Goa	-	-	-	-	-	-	-
12	The Senior Civil Judge, & CJM 'A' Court, Margao	South Goa	-	-	-	-	-	-	-
13	The Senior Civil Judge, & JMFC '1st Addl' Margao	South Goa	-	-	-	-	-	-	-
14	The Senior Civil Judge, & JMFC 'A' Court, Vasco	South Goa	-	-	-	-	-	-	-
15	The Senior Civil Judge, & JMFC 'A' Court, Quepem	South Goa	-	-	-	-	-	-	-

Form-2

List of cases in which e-Payment of Court fees was made during the month of January, 2024

Sr No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of registraton	Date of e-Payment court fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court of Bombay at Goa	North Goa	-	-	-	-	-
1	Court of the District Judge-1 & Addl. Sess. Judge, Panaji	North Goa	-	-	-	-	-
2,	Court of the District Judge-1 & Addl. Sessions Judge Court, Mapusa	North Goa	-	-	-	-	-
3	The Senior Civil Judge, & CJM 'A' Court, Panaji	North Goa	-	-	-	-	-
4	The Senior Civil Judge,& JMFC 'B' Court, Panaji	North Goa	-	-	-	-	-
5	The Senior Civil Judge, & JMFC 'A' Court, Mapusa	North Goa	-	-	-	-	-
6	The Senior Civil Judge, & JMFC 'B' Court, Mapusa	North Goa	-	-	-	-	-
7	The Senior Civil Judge, & JMFC 'A' Court, Bicholim	North Goa	-	-	-	-	-
8	The Senior Civil Judge, & JMFC 'A' Court, Ponda	North Goa	-	-	-	-	-
9	Court of the District Judge-1 & Addl. Sess. Judge, Margao	South Goa	-	-	-	-	-
10	Court of the District Judge-2 & Addl. Sessions Judge Court, Margao	South Goa	-	-	-	-	-
11	The Senior Civil Judge, & CJM 'A' Court, Margao	South Goa	-	-	-	-	-
12	The Senior Civil Judge,& JMFC '1st Addl' Margao	South Goa	-	-	-	-	-
13	The Senior Civil Judge, & JMFC 'A' Court, Vasco	South Goa	-	-	-	-	-
14	The Senior Civil Judge, & JMFC 'A' Court, Quepem	South Goa	-	-	-	-	-

Form-3							
List of cases in which Electronic Service of Process has taken place during the month of January, 2024							
Sr No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of registraton	Date of electronic service of process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court of Bombay at Goa	North Goa	-	-	-	-	-
2	Court of the District Judge-1 & Addl. Sess. Judge, Panaji	North Goa	-	-	-	-	-
3	Court of the District Judge-1 & Addl. Sessions Judge Court, Mapusa	North Goa	-	-	-	-	-
4	The Senior Civil Judge, & CJM 'A' Court, Panaji	North Goa	-	-	-	-	-
5	The Senior Civil Judge, & JMFC 'B' Court, Panaji	North Goa	-	-	-	-	-
6	The Senior Civil Judge, & JMFC 'A' Court, Mapusa	North Goa	-	-	-	-	-
7	The Senior Civil Judge, & JMFC 'B' Court, Mapusa	North Goa	-	-	-	-	-
8	The Senior Civil Judge, & JMFC 'A' Court, Bicholim	North Goa	-	-	-	-	-
9	The Senior Civil Judge, & JMFC 'A' Court, Ponda	North Goa	-	-	-	-	-
10	Court of the District Judge-1 & Addl. Sess. Judge, Margao	South Goa	-	-	-	-	-
11	Court of the District Judge-2 & Addl. Sessions Judge Court, Margao	South Goa	-	-	-	-	-
12	The Senior Civil Judge, & CJM 'A' Court, Margao	South Goa	-	-	-	-	-
13	The Senior Civil Judge, & JMFC '1st Addl' Margao	South Goa	-	-	-	-	-
14	The Senior Civil Judge, & JMFC 'A' Court, Vasco	South Goa	-	-	-	-	-
15	The Senior Civil Judge, & JMFC 'A' Court, Quepem	South Goa	-	-	-	-	-

Form-4						
List of Total no of cases randomly allocated during the month of January, 2024						
Sr No.	Court	District	Court Name	Court No.	Case type	Case count (No of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court of Bombay at Goa	North Goa	-	-	-	-
2	Court of the District Judge-1 & Addl. Sess. Judge, Panaji	North Goa	District Judge-1, Panaji	3	Commercial Appeal	0
3	Court of the District Judge-1 & Addl. Sessions Judge Court, Mapusa	North Goa	District Judge-1, Mapusa	-	-	-
4	The Senior Civil Judge, & CJM 'A' Court, Panaji	North Goa	A' Panaji	-	-	-
5	The Senior Civil Judge, & JMFC 'B' Court, Panaji	North Goa	B' Panaji	-	-	-
6	The Senior Civil Judge, & JMFC 'A' Court, Mapusa	North Goa	A' Mapusa	-	-	-
7	The Senior Civil Judge, & JMFC 'B' Court, Mapusa	North Goa	B' Mapusa	-	-	-
8	The Senior Civil Judge, & JMFC 'A' Court, Bicholim	North Goa	A' Bicholim	-	-	-
9	The Senior Civil Judge, & JMFC 'A' Court, Ponda	North Goa	A' Ponda	-	-	-
10	Court of the District Judge-1 & Addl. Sess. Judge, Margao	South Goa	Court of the District Judge-1 & Addl. Sess. Judge, Margao	-	-	-
11	Court of the District Judge-2 & Addl. Sessions Judge Court, Margao	South Goa	Court of the District Judge-2 & Addl. Sessions Judge Court, Margao	-	-	-
12	The Senior Civil Judge, & CJM 'A' Court, Margao	South Goa	The Senior Civil Judge, & CJM 'A' Court, Margao	-	-	-
13	The Senior Civil Judge, & JMFC '1st Addl' Margao	South Goa	The Senior Civil Judge, & JMFC '1st Addl' Margao	-	-	-
14	The Senior Civil Judge, & JMFC 'A' Court, Vasco	South Goa	The Senior Civil Judge, & JMFC 'A' Court, Vasco	-	-	-
15	The Senior Civil Judge, & JMFC 'A' Court, Quepem	South Goa	The Senior Civil Judge, & JMFC 'A' Court, Quepem	-	-	-

Form-5

List of cases in which Case Management Hearing was held during the month of January, 2024

Sr No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of registraton	Date of case management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court of Bombay at Goa	North Goa	-	-	-	-	-
2	Court of the District Judge-1 & Addl. Sess. Judge, Panaji	North Goa	-	-	-	-	-
3	Court of the District Judge-1 & Addl. Sessions Judge Court, Mapusa	North Goa	-	-	-	-	-
4	The Senior Civil Judge, & CJM 'A' Court, Panaji	North Goa	-	-	-	-	-
5	The Senior Civil Judge,& JMFC 'B' Court, Panaji	North Goa	-	-	-	-	-
6	The Senior Civil Judge, & JMFC 'A' Court, Mapusa	North Goa	-	-	-	-	-
7	The Senior Civil Judge, & JMFC 'B' Court, Mapusa	North Goa	-	-	-	-	-
8	The Senior Civil Judge, & JMFC 'A' Court, Bicholim	North Goa	-	-	-	-	-
9	The Senior Civil Judge, & JMFC 'A' Court, Ponda	North Goa	-	-	-	-	-
10	Court of the District Judge-1 & Addl. Sess. Judge, Margao	South Goa	-	-	-	-	-
11	Court of the District Judge-2 & Addl. Sessions Judge Court, Margao	South Goa	-	-	-	-	-
12	The Senior Civil Judge, & CJM 'A' Court, Margao	South Goa	-	-	-	-	-
13	The Senior Civil Judge,& JMFC '1st Addl' Margao	South Goa	-	-	-	-	-
14	The Senior Civil Judge, & JMFC 'A' Court, Vasco	South Goa	-	-	-	-	-
15	The Senior Civil Judge, & JMFC 'A' Court, Quepem	South Goa	-	-	-	-	-

Form-6

Contested Commercial cases disposed during the month of January, 2024

Sr No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of registraton	Whether Urgent Relief was sought and pre-Institution Mediation did not take place (Yes/No)	Date of decision	Days for Disposal	Nature of disposal (contested/ settled)	Date of execution of degree	No. of days for execution of Degree from date of Decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	High Court of Bombay at Goa	North Goa	COMAP/10/2019	L AND T FINANCE LTD., THR. ITS FIELD LEGAL OFFICER, DISHAN NAIK., VS RIM LOGISTICS, THR. ITS PARTNER, T. RAGHUVENDRA SWAMY.,	Mr Shirin Naik, Advocate for the Appellant	10-10-2019	-	02-01-2024	-	Withdrawan	-	-	COMMERCIAL APPELLATE DIVISION OF HIGH COURTS ACT ARBITRATION AND CONCILIATION ACT, 1996
2	Court of the District Judge-1 & Addl. Sess. Judge, Panaji	North Goa	-	-	-	-	-	-	-	-	-	-	-
3	Court of the District Judge-1 & Addl. Sessions Judge Court, Mapusa	North Goa	-	-	-	-	-	-	-	-	-	-	-
4	The Senior Civil Judge, & CJM 'A' Court, Panaji	North Goa	-	-	-	-	-	-	-	-	-	-	-
5	The Senior Civil Judge, & JMFC 'B' Court, Panaji	North Goa	-	-	-	-	-	-	-	-	-	-	-
6	The Senior Civil Judge, & JMFC 'A' Court, Mapusa	North Goa	-	-	-	-	-	-	-	-	-	-	-
7	The Senior Civil Judge, & JMFC 'B' Court, Mapusa	North Goa	-	-	-	-	-	-	-	-	-	-	-
8	The Senior Civil Judge, & JMFC 'A' Court, Bicholim	North Goa	-	-	-	-	-	-	-	-	-	-	-
9	The Senior Civil Judge, & JMFC 'A' Court, Ponda	North Goa	-	-	-	-	-	-	-	-	-	-	-
10	Court of the District Judge-1 & Addl. Sess. Judge, Margao	South Goa	-	-	-	-	-	-	-	-	-	-	-
11	Court of the District Judge-2 & Addl. Sessions Judge Court, Margao	South Goa	COMA/3/2023	Tausif Bepari vs Mormugao Port Trust	Adv. S Singhbal for petitioner & Adv. S Parab for Respondent	15.09.2023	-	06.01.2024	113	Contested	-	-	The Commercial Courts Act, 2015 under Section 13(1)
12	The Senior Civil Judge, & CJM 'A' Court, Margao	South Goa	-	-	-	-	-	-	-	-	-	-	-
13	The Senior Civil Judge, & JMFC '1st Addl' Margao	South Goa	-	-	-	-	-	-	-	-	-	-	-
14	The Senior Civil Judge, & JMFC 'A' Court, Vasco	South Goa	-	-	-	-	-	-	-	-	-	-	-
15	The Senior Civil Judge, & JMFC 'A' Court, Quepem	South Goa	-	-	-	-	-	-	-	-	-	-	-

Form-7						
Summary of Commercial Cases during the month of January, 2024						
Sr No.	Court	District	Total Number of cases pending on the 1st day of the month of January, 2024	Total Number of cases instituted during the month of January, 2024	Total Number of cases disposed during the month of January, 2024	Total number of cases pending at the end of the month of January, 2024
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court of Bombay at Goa	North Goa	11	0	1	10
2	Court of the District Judge-1 & Adtl. Sess. Judge, Panaji	North Goa	1	0	0	1
3	Court of the District Judge-1 & Adtl. Sessions Judge Court, Mapusa	North Goa	6	1	0	7
4	The Senior Civil Judge, & CJM 'A' Court, Panaji	North Goa	38	0	0	38
5	The Senior Civil Judge, & JMFC 'B' Court, Panaji	North Goa	49	0	0	49
6	The Senior Civil Judge, & JMFC 'A' Court, Mapusa	North Goa	35	1	3	33
7	The Senior Civil Judge, & JMFC 'B' Court, Mapusa	North Goa	32	1	0	33
8	The Senior Civil Judge, & JMFC 'A' Court, Bicholim	North Goa	15	1	0	16
9	The Senior Civil Judge, & JMFC 'A' Court, Ponda	North Goa	14	0	1	13
10	Court of the District Judge-1 & Adtl. Sess. Judge, Margao	South Goa	1	0	0	1
11	Court of the District Judge-2 & Adtl. Sessions Judge Court, Margao	South Goa	1	3	1	3
12	The Senior Civil Judge, & CJM 'A' Court, Margao	South Goa	22	0	0	22
13	The Senior Civil Judge, & JMFC '1st Adtl' Margao	South Goa	11	1	0	12
14	The Senior Civil Judge, & JMFC 'A' Court, Vasco	South Goa	18	1	0	19
15	The Senior Civil Judge, & JMFC 'A' Court, Quepem	South Goa	11	2	0	13

Form-6(i)						
List of cases received for Pre-Institution Mediation and settlement during the month of January, 2024						
Sr No.	Name of mediation centre (For example, DLSA or Main Mediation Centre Mumabi)	Total number of applications pending on the 1st day of the month of January, 2024	Total number of applications received during the month January, 2024	Total number of cases settled during the month of January, 2024	Total Number of non-starter cases during the month of January, 2024	Total number of application pending at the end of the month of January, 2024
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court Mediation Monitoring Sub Committee at Goa	-	-	-	-	-
2	North Goa District Legal Services Authority, Panaji	6	1	0	0	7
3	South Goa District Legal Services Authority, Marqao	-	-	-	-	-

Form-6(ii)																
Mediation data on Quaterly Basis January, 2024																
Sr No.	Name of the authority	No. of application received by authority	Nature of applicant party		Nature of Opposite party		No. of applications slab-wise as per schedule-II					No of applications disposed off as per Rule 3(4) and 3(6)	No. of applications referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per rule 7(1)(ix)	
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V					
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)					(9)	(10)	(11)	(12)	
1	High Court Mediation Monitoring Sub Committee at Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
2	North Goa District Legal Services Authority, Panaji	1	1	0	0	1	0	0	0	0	1	0	0	0	0	0
3	South Goa District Legal Services Authority, Marqao	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0

Porvorim
Date: 05/02/2024